GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:3947 ANSWERED ON:21.03.2013 CORRUPTION IN NHPC Yaday Shri Om Prakash

Will the Minister of POWER be pleased to state:

- (a) whether cases of alleged corruption and irregularities in the construction work of various projects of the National Hydro Power Corporation Limited (NHPC) have come to the notice of the Government;
- (b) if so, the details thereof along with the details of the representations received from the Public Representatives in this regard;
- (c) the details of the action taken by the Government on such complaints/representations; and
- (d) the action taken against the officers found guilty in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

(a) to (d) Yes, Madam. Based on available records, details of the cases of alleged corruption and irregularities in the construction work of various projects of the National Hydro Power Corporation Limited (NHPC) along with action taken on these allegations in accordance with the instructions/guidelines of Central Vigilance Commission/Cabinet Secretariat/Department of Public Enterprises received from individuals/public representatives during the years 2010, 2011 and 2012 are as in Annex-A & B. In addition, vigilance cases referred by CVC which are generated from CTE paras are also at Annex-C.